

LOK SABHA
UNSTARRED QUESTION NO. 2848
TO BE ANSWERED ON 03.08.2022

DISRUPTIONS FACED BY TEXTILE INDUSTRY

2848. SHRI DAYANIDHI MARAN:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Government has taken cognisance of serious disruptions faced by textile industry in Tamil Nadu due to rising cotton and yarn prices and if so, the steps being taken to resolve the issues;
- (b) whether the Government will ensure stock declaration for cotton and yarn for all spinning mills and also ensure transparency in the markets and availability of data and if so, details thereof;
- (c) whether the Government will extend the cash credit limit of the spinning mills to purchase cotton for eight months in a year or is considering any such proposal to do so and if so, the details thereof;
- (d) whether the Government has any report or analysis on the closure of MSMEs in Tamil Nadu and if so, steps being taken for its revival; and
- (e) whether export of raw materials will be restricted to ensure its use for value addition and manufacturing within India and if so, the details thereof?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)

THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a): Cotton and cotton yarn prices are dependent on market forces of demand and supply and higher international prices. Ministry of Textiles is constantly engaged with stakeholders across the entire cotton value chain in respect of the prices of cotton and cotton yarn to harmonize their interest. Ministry of Finance has exempted the customs duty on raw cotton imports upto 31st October 2022. As a result, the domestic cotton prices have been reduced from its peak level of Rs.1,03,000 in the Month of May 2022 to Rs. 86,400 per candy. The yarn prices which were in the range of Rs. 400 to Rs. 440 per kg for 40s Cone combed in the month of April & May 2022, has reduced by Rs. 35 to 40 per kg in the month of July 2022.

(b): Vide SO. 1529 (E)/1/CSR/SO.3534(E), O/o Textile Commissioner, under Ministry of Textiles issued a notification on 26.04.2017, published in the Gazette of India on 12.05.2017 directing all the manufacturers and traders of various textile items including cotton/yarn to submit data of purchase, consumption and stock. Any violation or non compliance of this notification including non submission of information shall attract the penal provisions, as per Chapter-IV of Collection of Statistics Act, 2008.

(c): There is no such proposal in the Ministry.

(d): Ministry has not received such information.

(e): There is no such proposal in the Ministry.
